

LOK PAL BILL

[English]

Appointment of Member to Joint
Committee

SHRI SOMNATH RATH (Aska) : I beg to move :

"That this House do appoint Shri Ram Singh Yadav to the Joint Committee on the Bill, to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith, *vice* Shri Mool Chand Daga died."

MR. SPEAKER : The question is :

"That this House do appoint Shri Ram Singh Yadav to the Joint Committee on the Bill, to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith, *vice* Shri Mool Chand Daga died."

The Motion was adopted.

12.20 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to review the new policy regarding coal distribution to safeguard the interests of coal consuming units in Northern India

SHRIMATI CHANDRA TRIPATHI : (Chandauli) : Mr. Speaker, Sir, I want to submit the following under rule 377 :

Coal India Limited is having a new policy with effect from 1st April, 1987 for the year 1987-88 in respect of distribution of coal. Under this policy 120 wagons of coal will not be transported directly by rail annually. In order to meet this shortfall in requirement, inferior quality coal will have to be lifted by paying Rs. 150 to Rs. 200 more. Thus, cost of coal will increase by 25 to 30 per cent which will have

enormous impact on the cost of production of other items and will ultimately result in increase in the prices at the national level. The quality of coal will also be affected directly because of the inferior quality of coal and the investment will also be adversely affected. The increase in the rate of interest will result in further increase in the cost of production. Government is, therefore, requested to take appropriate measures to overcome the crisis being faced by the coal consuming units of northern India.

[English]

- (ii) Need to construct a new aerodrome at Jabalpur with all necessary facilities including that of night landing

SHRI AJAY MUSHRAN (Jabalpur) : A budget of Rs. 190 lakhs has been allocated for the improvement and construction of a new aerodrome in Jabalpur, Directorate General of Civil Aviation had decided and informed in 1983 to shift the operation from the existing airport at Jabalpur by constructing a new aerodrome. The new site has also been selected tentatively and is under the Ministers' active consideration. For three years has there been no progress towards survey or planning of construction of the new airport.

In December, 1986 the Civil Aviation Minister had informed the House that National Airports Authority is planning to make Jabalpur Airport suitable for B-737 operation during the current plan.

If the funds allocated are not utilised from now, the work will fall in arrears and funds will lapse.

In the public interest, it is imperative that Jabalpur be provided with a modern aerodrome equipped with all necessary facilities, including that of night landing, so that it becomes suitable for the operation of B-737 services at the earliest.

- (iii) Need to open more post offices in rural areas specially at Vasai and Palghar Talukas of Thane district of Maharashtra

SHRI ANOOPCHAND SHAH (Bombay North) : People of rural areas in Thane district of Maharashtra, specially in Vasai